

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1083 2019

IN THE MATTER OF:

Jitendra Impex Pvt. Ltd.

...Appellant

Versus

Compack Enterprises Pvt. Ltd.

...Respondent

Present:

For Appellant: None

For Respondent: Mr. Rakesh Banati and Mr. Ashish Sareen, Advocates

ORDER

29.01.2020 List the Appeal 'for admission (after Notice)' on **26th**
February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md